- (4) सयंत्रों तथा मशीनों का पराना, धिसा पिटा तथा गत प्रयोग हो जाना।
- (5) प्रौद्योगिकी का गत हो जःना ।
- (6) बाजार की विपरीत तियां ।
 - (7) श्रमिक समस्याएं।
- (ख) बैंक, वित्तीय संस्थान तथा संबंधित राज्य सरकारों द्वारा रुग्गता दूर करने के लिये सहायता जाती है।
- (ग) यह कहना संभव नहीं है कि उत्तर प्रदेश के बंद पड़े रुग्ण श्रौद्योगिक एककों में प्रारम्भ उत्पादन कब जायेगा ।

† [THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The Reserve Bank of India is, however collecting information on sick industrial units in accordance with its own definition of sickness, in respect of units enjoying aggregate Bank credit of Rs. 1 crore and above. According to the latest review for the quarter ending June, 1979 details of sick industrial units in U.P. are as follows:

ndustry			No. of Units	Amount outstand- ing (Rs. crores)
Sugar .			20	53.45
Textiles .			6	17.34
Iron & Steel			5	8.40
Engineering			1	7.81
Jute Textiles			1	1 · 79
Others	•	•	3	6.72
			36	95. 21

^{†[]} English translation.

Generally sickness of industrial units can be attributed to the following factors: -

- (i) Indifferent or dishonest management:
- (ii) Inadequate availability of critical raw material or power;
 - (iii) Financial difficulties;
- (iv) Old, worne out and obsolete plant and machinery:
 - (v) Technological obsolence;
- (vi) Adverse market conditions; and
 - (vii) Labour problems
- (b) Assistance for removal of sickness is provided by banks, financial institutions and the State Government concerned.
- (c) It is not possible to say when the closed sick industrial units in Uttar Pradesh will start production.

Staff working in the Public Sector Undertakings

2632. SHRI M. R. SHERVANI: Will the Minister of INDUSTRY be pleased to state:

- (a) the number of Workers, staff and officers, employed in each Public Sector Undertakings under his Ministry; and
- (b) the number of Muslims, Sikhs and Christians employed in each unit separately and their percentage to the total number of people employed in each unit?

THE MINISTER OF STATE IN MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A statement is attached.

(b) Recruitment to Public Sector Units is not made on the basis of religion and therefore such information is not maintained.

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Statement

SI. No.	Name of the Public Sector Undertaking					•	Total No. of employees (As on 1-1-1980)
	DEPARTMENT OF INDUSTRIAL DEVELOP	MEN					
ı.	Andrew Yule & Co						1914
2.	Bharat Leather Corporation						40
2. 3.	Bharat Opthalmic Glass Ltd						550
ی. 4۰	Cement Corporation of India Ltd						3068
5.	Hindustan Cables Ltd.						4419
5. 6.	Hinde stan Paper Corporation Ltd						3114
7.	Hindustan Photo Films Mfg. Co. Ltd.						2556
8.	Hindustan Salts Ltd.						539
9.	Instrumentation Ltd.	•					3165
10.	National Industrial Development Corporation Ltd.						36r
11.	National Instruments Ltd		•				1431
12.	NEPA Mills						2551
13.	National Small Industries Corporation Ltd						2151
14.	Tannery & Footwear Corporation of India Ltd.	•			•		2735
-	DEPARTMENT OF HEAVY INDUSTRY					,	
1.	Bharat Heavy Electricals Ltd	,	•	•			6036r
2.	Bharat Heavy Plate & Vessels Ltd			•			3828
3.	Bharat Pumps & Compressors Ltd	. •			•		1582
4.	Braithwaite & Co. Ltd						6205
5.	Burn Standard Co. Ltd	•		•	•		16589
6.	Central Machine Tool Institute						423
7.	Engineering Projects (India) Ltd	•		•	•		1225
8.	Hindustan Machine Tool Ltd	•	•	•	•		24637
9.	Heavy Engg. Corporation Ltd	•	•	•	•	•	21623
10.	Jessops & Co. Ltd	•		•	•	•	10213
ır.	Mining & Allied Machinery Corpn. Ltd	•	•		•	•	7230
12.	Richardson & Cruddas Ltd	•	•	•		•	4099

S. No.	Name of the Public Sector Under	takin	eg 					 Total No. of employees (As on 1-1-1980)
12.	Scooter (India) Ltd				•			3352
14.	Triveni Structurals Ltd		•	•				1 988.
15.	Tungbhadra Steel Products Ltd.							1297
16.	Bharat Wagon & Engg. Co. Ltd.							1564
17.	Bharat Brakes & Valves Ltd		•					980
18.	Lagan Jute M/s. Ltd		•		•	•		549

Amendment to the Essential commodities Act

2633. SHRI O. J. JOSEPH: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Central Government have received any representation from the State Government of Kerala requesting to issue notification making necessary provision in the Essential Commoities Act for delegating powers to the State Government of Kerala for monopoly procurement of husk and coconut fibre in order to save lakhs and lakhs of workers their families employed in the Coir Industries in Kerala;
- (b) if so, what action has been taken in this regard; and
- (c) by when Government propose, to issue notification making such necessary provisions in the Essential Commodities Act?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes.

(b) and (c) The matter is under consideration of Central Government in consultation with Government of Kerala

Manufacturing of A.C. Pressure Pipe

2634 SHRI O. J. JOSEPH: Will Minister of INDUSTRY pleased to state:

- (a) whether the Government of: India have received a request from Kerala Government for approval for setting up an Industrial Unit the manufacture of A.C. Pipes as a subsidiary to the Kerala Premo Pipe Factory at Chavara;
- (b) if so, whether the approval has been given; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir, Messrs. Kerala Premo Company Factory Quilon, Kerala fully owned by the Government of Kerala had made such an application.

(b) and (c) The representation submitted by the applicant against prima facie rejection of their application is being processed.

Shortage of trucks

2635. SHRI ROBIN KAKATI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether there has been great scarcity of buses and trucks chasis in-Assam;
- (b) whether it is also a fact that the chasis are available in black market at an extra payment between Rs. 10,000 to Rs. 15,000 there; and